THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI MOHAMMED USMAN ARIF): (a) The Delhi Development Authority has reported that construction of 23,719 dwelling unit, has been taken up during the current financial year.

(b) and (c) The DDA has reported that all these dwelling units are at various stages of construction, that their completion is expected next year and that the allotment of these units WM be considered after their completion.

## Shortfall in oilseeds production

1296. SHRI RAMESHWAR SINGH:

## SHRI ABDUL REHMAN SHEIKH;

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that due to massive setback in oilseeds production during the year 1982-83, the gap between the demand and supply has widened considerably;
- (b) if so, what are the details thereof, stating the shortfall in the anticipated domestic production i J oilseeds, reasons for the production-performance far below the potential, and the extent to which edible oil is estimated to be imported to meet the demand; and
- (c) the impact on the prices of edible oils as a whole?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD KHAN): (a) and (b) Due to drought and other unfavourable weather conditions prevailing m some of the States during 1982, the kharif crop of groundnut is reported to have been adversely affected mainly in Gujarat, Andhra Pradesh and Tamil Nadu. The loss in tharif groundnut production is 2025 RS—6

expected to be partially offset by the increased production of rabi oilseeds, particularly rapeseed and mustard. However, it is too early to make any final assessment of the gap in demand and supply of oilseeds. The quantum of imports of edible oils would depend upon various considerations inducing demand for aai production of indigenous oils, price situation, foreign exchange implications

to Questions.

(c) The Government is keeping constant vigil on prices of edible oils and taking all corrective actions to ensure their stability.

1297. [Transferred to tlie 14th March, 1983].

## Permission to charter of foreign fishing boats by the non-fishing companies

SHRI KRISHNA MOHAN BHAMIDIPATI: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government have received any applications from non-fishing companies for permission to charter foreign fishing boats;
- (b) what are the details of applications received in the years 1981, 1982 and
- (c) what action Government have taken thereon; and
- (d) the details of applications pending consideration by Government and the progress made in respect of such applications?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) Yes. Sir. Applications have also been received from companies which are not presently engaged in fttep-sea fishing.